

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4444/2017

New Delhi, this the 15th day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

PRABHASH KUMAR SINGH aged 37 years
Son of Shri Om Prakash
Working as Telecome Maintainer, Grade-I, (TCM-I)
Under SSE/Tele. Amritsar, Firozpur Division, Northern Railway,
Resident of : Rly Qtr No. T-23, Railway Colony,
Jandiala Railway Station , Gehri Mandi
Jandiala Guru, AMRITSAR(Punjab)-143149.Applicant

(By Advocate: Mr.P.S. Khare with Mr. H.P. Chakravorty)

Versus

1. Union of India,
The General Manager,
Northern Railway, Baroda House,
New Delhi-110001.
2. The Chairman
Railway Recruitment Cell,
Lajpat Nagar-1, New Delhi-110024. ... Respondents

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Heard the learned counsel for applicant.

2. Learned counsel for the applicant contends that the respondents have declared him unfit for A-2 category and in this regard he gave representation dated 24.10.2017, but we find that the representation filed by the applicant is not correct

as per his own averment made in the aforesaid representation (Annexure A-5 at page 16 of the paper book).

3. In view of the above, the instant OA is disposed of with a direction to the applicant to prefer a fresh representation stating therein that he may also be got medically re-examined as has been allowed to other candidates, who were found unfit for A-2 category. The respondents are directed to take into consideration the attached documents while deciding his fresh representation along with other applicants who seek re-medical examination. The applicant shall give his fresh representation within two weeks from today and the respondents are directed to pass a reasoned and speaking order on the said representation from the date of receipt of a certified copy of this order within one month. Till then they are not to pass any decision and one post for the applicant shall be kept vacant. It is made clear that we have not commented anything upon the merits of the case.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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